

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 240 OF 2024**

IN THE MATTER OF:

SINGRAULI PRADOOSHAN MUKTI VAHINI & ORS. ...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

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THROUGH COUNSEL



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PHONE NO.-6375115224

Date: 01.12.2025

Place: Noida



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 240 OF 2024**



IN THE MATTER OF:

2 Tickets Rs. 10/-
29/11/24
(P.N.Soney)
Notary Sonbhadra

SINGRAULI PRADOOSHAN MUKTI VAHINI & ORS. ...APPLICANT

VERSUS

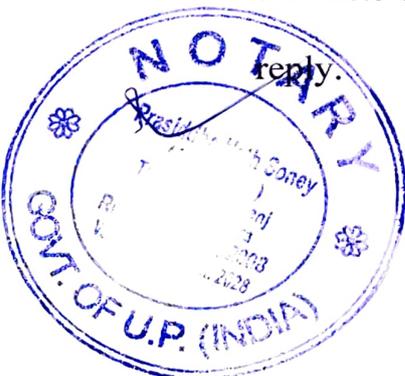
UNION OF INDIA & ORS.

...RESPONDENTS

**AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE,
SONBHADRA, UTTAR PRADESH IN COMPLIANCE WITH ORDER
DATED 09.09.2025 OF THE HON'BLE TRIBUNAL**

I, **Badri Nath Singh** aged about **56** years, S/o Shri **Jagannath Singh**, posted as District Magistrate, Sonbhadra, Uttar Pradesh do hereby solemnly affirm and state as under:

1. That, I the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present



/s/

2. That, I state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

I. BACKGROUND OF THE MATTER

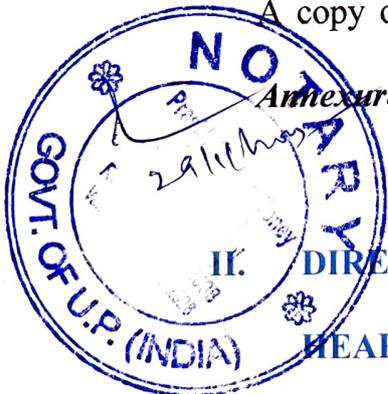
3. That, in the present matter, the residents of Sonbhadra District of Singrauli have claimed compensation on account of the medical complications faced by them due to industrial pollution in that area. The Applicants have alleged that large number of industrial units have been set up in the area beyond carrying capacity.
4. That, the Principal Secretary, Environment, Forest and Climate Change Department, Govt. of Uttar Pradesh filed an affidavit before this Hon'ble Tribunal dated 08.09.2025 (*hereinafter referred to as 'Affidavit dated 08.09.2025'*), which is on record at **judicial page numbers 1195-1277**.

A copy of Affidavit dated 08.09.2025 is annexed herewith and marked as

Annexure-1.

II. DIRECTIONS OF THE HON'BLE TRIBUNAL ON LAST DATE OF HEARING

5. That, the above captioned matter was last listed for hearing on 09.09.2025 wherein the Hon'ble Tribunal directed as under:



"...9. Request made by Learned Counsel for the applicant that if any joint inspection of the affected area is planned in future by the State authorities, then one representative of the applicant may also be included therein, has not been opposed by Counsel for State of Uttar Pradesh.

10. It has been pointed out that AIIMS, Bhopal has been involved in carrying out the study of the affected area. Hence, on receipts of the report from the AIIMS, Bhopal, State authorities will place it before the Tribunal.

12. List on 02.12.2025..."

III. SITE INSPECTION BY THE INTER-DEPARTMENTAL COMMITTEE ON 26.11.2025.

6. That, in compliance with the directions of this Hon'ble Tribunal, the inter-departmental committee conducted a fresh site inspection of Ballia Drain on 26.11.2025 in the presence of the applicant and his representatives. The following officers and representatives were present during the inspection:

- a. Mr. Arun Singh, Executive Engineer, UP Jal Nigam (Rural), Sonbhadra;
- b. Mr. J. N. Tiwari, Assistant Environment Engineer, UPPCB, Sonbhadra;
- c. Mr. Gyanendra Kumar, Naib-Tehsildar, Dudhi Tehsil, Sonbhadra;
- d. Mr. Radha Krishna Pandey, Forest Officer, Anpara, Dudhi Tehsil,

Sonbhadra; and



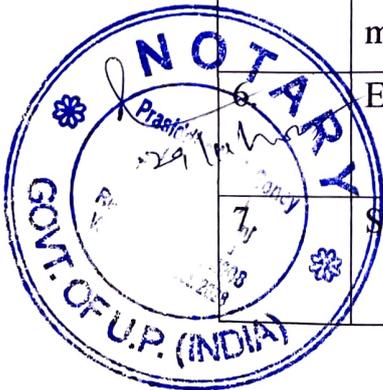
(Signature)

e. Applicant, Mr. Rameshwar (Singrauli Pradooshan Mukti Vahini), along with his representatives—Mr. Ashok Singh, Mr. Ramvraksh, and Mr. Kevla Dubey.

A copy of inspection report dated 26.11.2025 is annexed herewith and marked as *Annexure-2*.

7. That, at para 6 (ix) in the report dated 26.11.2025 mentioned in para above, it has been informed that during the fresh site inspection, samples of surface water and industrial effluents from these 7 locations were again collected in presence of the applicant and his representatives:

S. No.	Sampling Point	Geo-Coordinates
1.	ETP outlet of m/s Northern Coalfields Pvt. Ltd., Dudhichua Project	24.146224 Longitude 82.672687 Latitude
2.	Confluence point of M/s Jayant Project drain after meeting with Ballia drain near Shri Hanuman Temple	24.136114 Longitude 82.666548 Latitude
3.	Ballia drain near Ballia drain bridge	24.122547 Longitude 82.667622 Latitude
4.	Ambedkar Nagar Colony drain after meeting with Ballia Drain	24.119213 Longitude 82.677442 Latitude
5.	Ballia Drain near Telgaon Bridge (before meeting Arihant Reservoir)	24.099388 Longitude 82.700546 Latitude
	ETP Outlet of NTPC Shaktinagar	24.100932 Longitude 82.71336 Latitude
	STP Outlet of NTPC Shaktinagar	24.107397 Longitude 82.689576 Latitude



(Signature)

8. That, the samples collected from above-mentioned seven points have been sent to UPPCB Laboratory, Lucknow for testing and the report is awaited at present.

**IV. UPDATED STATUS WITH RESPECT TO CPCB SUGGESTIONS
AS RECORDED IN THE INTER-DEPARTMENTAL COMMITTEE
REPORT**

i. Monitoring of Ground Water Quality

9. That, as stated in the Affidavit dated 08.09.2025 at para 12 (*judicial page 1210*), ground water samples were collected from 27 villages situated within a 10 km radius of NTPC Shaktinagar and the coal mines at Khadia, Bina, Krishnashila, Kakri, and part of Dudhichua area in Pargana Singrauli, District Sonbhadra. In this regard, the Executive Engineer, UP Jal Nigam (Rural), vide Executive Engineer, UP Jal Nigam (Rural), vide letter no. 6317/M-12/06 dated 27.11.2025 has informed that out of the 27 samples tested, only two villages—Belvadah and Partaliya—were found to have fluoride levels exceeding the permissible limits.

A copy of letter dated 27.11.2025 is annexed herewith and marked as

Annexure-3.



(Signature)

The test report of 27 samples is attached as *Annexure- 3A* and forms part of Annexure-3.

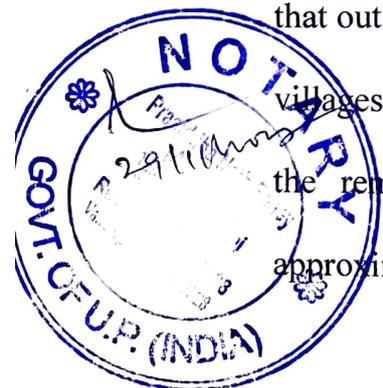
10. That, vide the letter dated 27.11.2025 mentioned above, it has also been informed that in the two villages namely Belvadah and Partaliya, treated potable water is being provided through pipe line.

11. That, further, the committee report (*kindly refer to para 8 of the inter-departmental committee report i.e., Annexure-2 of the present affidavit*) has informed that presence of fluoride in ground water is a Geogenic factor.

12. That, vide the letter dated 27.11.2025 mentioned above, it has also been informed that Basti Kuber Nagar of village Chilkadand is situated on railway land; and Basti Shivaji Nagar and Prem Nagar are on NTPC land. For these reasons pipeline works at these areas could not be carried out at these three bastis.

ii. **Provision of Safe Drinking Water**

13. That, in addition to as mentioned in Affidavit dated 08.09.2025, para 13 (*judicial page 1211*), the Executive Engineer, UP Jal Nigam (Rural), vide letter dated 27.11.2025 (*Annexure-3 of the present affidavit*), has informed that out of the 103 villages identified with excess fluoride in groundwater, 54 villages are presently fully receiving potable water through piped supply. Of the remaining 49 villages, at present 11 villages are being supplied approximately 50–70% of their water requirement through piped supply,



(Signature)

while in the remaining 38 villages, pipeline testing work is underway and is scheduled for completion by the end of December 2025.

The lists of 54, 11 and 38 villages are attached as *Annexures 3B, 3C and 3D* respectively; and forms part of Annexure-3.

iii. Treatment of Effluents in Ballia Drain

14. That, in addition to as submitted in Affidavit dated 08.09.2025, para 19 (*judicial page no. 1215-1216*), UP Jal Nigam (Rural), vide letter dated 27.11.2025 (*Annexure-3 of the present affidavit*) has informed that during Inter-Departmental Committee site inspection dated 27.08.2025 and 28.08.2025, groundwater samples were collected from locations parallel to the Ballia Drain and were deposited to UP Jal Nigam (Rural), Sonbhadra laboratory for testing. It has been informed that the quantity of effluents in all the 8 samples have been found within the prescribed limits.

Test report of the 8 ground water samples is attached as *Annexure-3E* and forms part of Annexure-3.

15. That, in addition to as submitted in Affidavit dated 08.09.2025, paras 15-18 (*judicial page no. 1213-1215*), RO, UPPCB vide letter no. G-1329/O.A. No. 240/2024-25 dated 29.11.2025 has informed 8 samples of Ballia Drain and Industrial Effluent discharge collected by UPPCB have been tested and the quantity of effluents in all the 8 samples have been found within the prescribed



[Handwritten signature]

A copy of letter dated 29.11.2025 along with the test reports is annexed herewith and marked as *Annexure-4*.

iv. Periodic Health Check-ups

16. That the CMO, Sonbhadra, vide letter No. CMO/NGT/Health-Checkup-Camp/2025-26/5767 dated 21.11.2025, has informed that since 18.08.2025, a total of 25 health camps have been organized at various locations in Sonbhadra District. In these camps, 2,206 patients were examined, of whom 382 were diagnosed with respiratory ailments and 654 with fluoride-related ailments. Out of the 382 respiratory patients, 294 received treatment at the camps and 98 were referred to hospitals. Similarly, out of the 654 fluoride-affected patients, 651 were treated at the camps and 3 were referred to hospitals. The referred patients were sent to C.H.C. Myorpur and District Joint Hospital, Lodhi for further treatment

A copy of letter dated 21.11.2025 along with photographs of the health camps is annexed herewith and marked as *Annexure-5*.

v. Expansion of NCAP Implementation

That, in addition to as mentioned in Affidavit dated 09.09.2025, para 21 (judicial page 1217), UPPCB vide letter no. H34575/UPPCB/CL/498/Peer-Review/2024-25 dated 13.11.2025 has informed that the study titled: Comprehensive Source Apportionment, Emission, Inventory and Carrying



(Signature)

Capacity' for Anpara City, District Sonbhadra has been submitted by IIT-Kanpur and the same has been forwarded to the peer review committee inviting their suggestions/comments so the findings of the report could be finalised.

A copy of letter dated 13.11.2025 is annexed herewith and marked as **Annexure-6.**

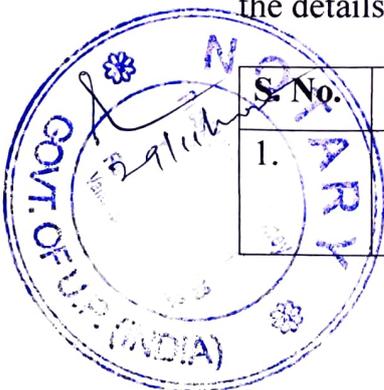
V. FURTHER REPLY

18. That, the Hon'ble Tribunal vide order dated 09.09.2025 directed as follows:

"...10. It has been pointed out that AIIMS, Bhopal has been involved in carrying out the study of the affected area. Hence, on receipts of the report from the AIIMS, Bhopal, State authorities will place it before the Tribunal..."

19. In compliance with the aforementioned directions of Hon'ble Tribunal, the committee report (*kindly refer to para 10 of the inter-departmental committee report i.e., Annexure-2 of the present affidavit*) has informed that as per the MoU between UPPCB and AIIMS Bhopal, three studies are being carried out, the details and timelines thereof are as follows:

S. No.	Title	Timeline
1.	Health Related Effects of Air, Water and Soil Pollution on Human Beings, Due to the Thermal	31.12.2025



(Signature)

	Power Plants (Tpps) and Other Similar Industries in Sonbhadra District of Uttar-Pradesh.	
2.	Investigating The Adverse Effects of Fly Ash Exposure on Animal Models and Food Animals in Sonbhadra District of Uttar-Pradesh: Implications for Human Health.	31.07.2026
3.	Evaluating the Health Impact of Environmental Pollutants in Population of Sonbhadra District of Uttar Pradesh and Laboratory Based Three-Dimensional Lung Organoid Platform: A Health Assessment Study.	31.01.2027

20.Hence, this reply is respectfully submitted for kind perusal of this Hon'ble Tribunal.

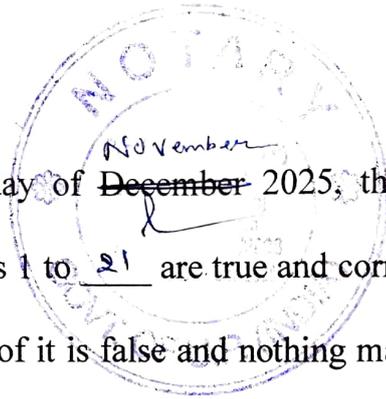
21.That everything stated above is true and correct to my knowledge, derived from official records, and nothing material has been concealed therefrom.




DEPONENT

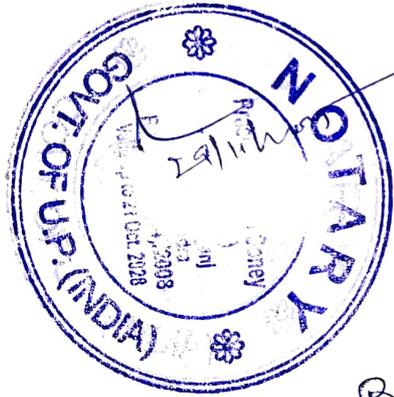
VERIFICATION

Verified at Robertganj on this 29th day of ~~December~~ November 2025, that the contents of the above affidavit from paragraphs 1 to 21 are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



(Signature)
DEPONENT

20908



Shri/Smt. Badevi Nath Singh
Shr. _____ P/o _____
has been identified by Shri _____ Who _____
Appeared before me at _____ a.m/ P.m
I certified that _____ admits the truthness
of facts mentioned in the declaration, And I
administered oath to _____
29/11/2025
(P.N.SONEY)
Adv. NOTARY
ROBERTSGANJ, SONEBHADRA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 240 OF 2024

IN THE MATTER OF:

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VERSUS

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...RESPONDENTS

RESPONSE ON BEHALF OF PRINCIPAL SECRETARY,
ENVIRONMENT, FOREST AND CLIMATE CHANGE DEPARTMENT,
GOVT. OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DT.

08.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

I, Anil Kumar, aged about 50 years, presently posted as Principal Secretary, Environment, Forest and Climate Change Department, Govt. of Uttar Pradesh do hereby solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present affidavit.

2. That I state that the contents of the affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

AMBRISH KUMAR
ADVOCATE & NOTARY
VIII. DEVI GANJ, ANAIPUR
ADAMPUR JAMUI
08/09/25



I. BACKGROUND OF THE MATTER

3. That in the present matter, the residents of Sonbhadra District of Singrauli have claimed compensation on account of the medical complications faced by them due to industrial pollution in that area. The Applicants have alleged that large number of industrial units have been set up in the area beyond carrying capacity.

II. DIRECTIONS OF THE HON'BLE TRIBUNAL ON THE LAST DATE OF HEARING

4. That the above captioned matter was last listed for hearing on 08.07.2025, wherein the Hon'ble Tribunal directed as under:

6. *Some of the above suggestions given by the CPCB are required to be implemented by the State of Uttar Pradesh and its authorities.*

7. *Though the Respondent No. 3, State of UP through the Chief Secretary is served, but is not represented today. This is the 6th listing of this OA but the reply on behalf of Respondent No. 3 has not been filed till now. Therefore, we have no option but to direct the Respondent No. 3, Chief Secretary, State of UP to appear on the next date of hearing and assist the Tribunal."*

5. That the Deponent tenders unconditional apology for the inconvenience

AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
Dampur, Janubi

08/09/25

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caused to this Hon'ble Tribunal due to non-submission of the response and assistance on behalf of the State of U.P. The Deponent further assures that utmost care and due diligence shall be exercised in future to ensure that such lapse does not recur, and all directions of this Hon'ble Tribunal shall be complied in true letter and spirit.

III. MEETING CONVEYED ON 26.08.2025 UNDER THE CHAIRMANSHIP OF PRINCIPAL SECRETARY, ENVIRONMENT, FOREST AND CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF UTTAR PRADESH

6. That in compliance of the aforementioned order dated 08.07.2025 passed by Hon'ble Tribunal, the Principal Secretary, Environment, Forest and Climate Change Department, Government of Uttar Pradesh has conveyed a meeting dt. 26.08.2025 and has reviewed the status of the suggestions of CPCB in the report dt. 04.03.2025 with the concerned departments.

7. That during the said meeting the following suggestions of the CPCB report were discussed:-

i. Suggestion No. 1:

"The ground water quality of the area needs to be extensively and regularly monitored by the ground water department and

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Vill. Devi Ganj, Anaiva
Adampur Janubi

08/09/25

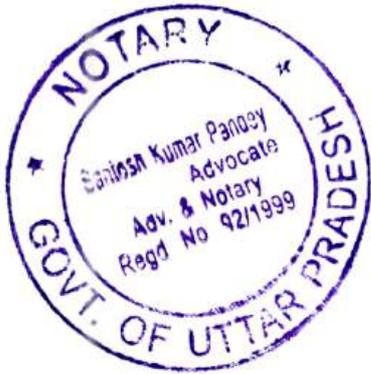
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investigation be carried out about the causes of occurrences of elements being Iron, Fluoride, Nitrates and Mercury in concentration higher than BIS drinking water quality specifications."

Discussion:

It was informed by the Uttar Pradesh Ground Water Department that they presently operate only 3 laboratories at the State level, which are not accredited by NABL. However, Uttar Pradesh Jal Nigam has established laboratories in all districts for analysis of drinking water. Accordingly, it was directed to the Uttar Pradesh Pollution Control Board to provide the details of sites for groundwater sample collection to the Ground Water Department, which shall in turn ensure quarterly monitoring of groundwater quality through the laboratories of Uttar Pradesh Jal Nigam. Further, causes for the occurrence of elements such as Fluoride, Nitrates, and Mercury beyond BIS standards shall be regularly investigated, and progress reports shall be transmitted to the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh.

(Directions to be complied by: Namami Gange & Rural Water Supply Department / UPPCB)



AMBRISH KUMAR
ADVOCATE & NOTARY
VIII, Devi Ganj, Anaiya
Bamapur, Jhansi

08/09/20

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ii. **Suggestion No. 2**

“The concerned department must provide safe drinking water in area where water quality is not fit for drinking, either through water treatment plants or by supplying from other sources.”

Discussion:

The representative of Namami Gange & Rural Water Supply Department apprised in the meeting that 103 fluoride-affected villages in Sonbhadra district have been identified, out of which 52 villages are being supplied treated surface water under Jal Jeevan Mission. In the remaining 51 villages, pipeline works for drinking water supply are under progress. It was decided that the District Magistrates of Sonbhadra and Singrauli, State of MP shall obtain the detailed reports from the concerned departments and submit the same to the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh within three days.

(Directions to be complied by: District Magistrate, Sonbhadra & District Magistrate, Singrauli, Madhya Pradesh)



AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaive
Adampur Janubi

08/09/20

iii. **Suggestion No. 3**

"The Ballia drain which joins Rihand reservoir must be trapped for effluent being discharged and tapped effluents be subjected to adequate treatment."

Discussion:

The District Magistrate, Sonbhadra, through video conferencing, informed that the Ballia drain originates from Madhya Pradesh and joins the Rihand reservoir at the border of Madhya Pradesh and Uttar Pradesh. The District Magistrate, Singrauli, clarified that while the majority portion of the drain flows within Uttar Pradesh, a part lies in Madhya Pradesh. It was therefore resolved that both District Magistrates shall jointly conduct a survey of the Ballia drain and furnish a detailed report within three days to the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh.

(Directions to be complied by: DM Sonbhadra & DM Singrauli, MP)



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 VIII, Devi Ganj, Anayaz
 Adampur, Janubi
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iv. Suggestion No. 4

“The health department should ensure periodic health checks in the area specifically in respect of health impacts of air pollution and diseases related to higher concentration of Fluoride, Nitrate and Iron in drinking water.”

Discussion:

The Uttar Pradesh Pollution Control Board apprised that a letter has already been issued to the Department of Medical, Health & Family Welfare for initiating health checks in affected areas, and a compliance report is awaited. The representative of the Health Department present in the meeting confirmed that an action plan has been prepared to organize health camps in both rural and urban areas, with 16 camps scheduled till October, out of which 4 were organized in August. It was decided that the Department of Medical, Health & Family Welfare shall submit a compliance report to the Department of Environment, Forest and Climate Change without delay.

(Directions to be complied by: Medical, Health & Family Welfare Department, Govt. of U.P.)

AMBRISH KUMAR
 ADVOCATE & NOTARY
 VIII. Devi Ganj, Anaiya
 Adampur Janubi

08/09/25

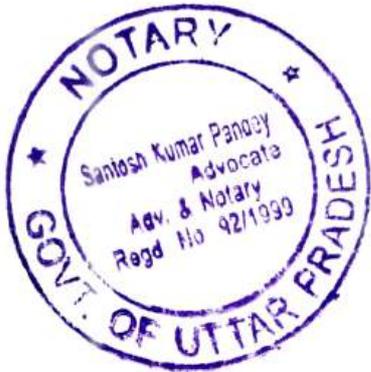
v. **Suggestion No. 5**

“Under National Clean Air Program (NCAP), pollution control plan is being implemented in Nagar Panchayat, Anpara area. Similar plans be prepared and implemented for the entire Severely Polluted Area. Source apportionment study for the area may be conducted from a reputed technical institute by the concerned SPCBs and the same be taken into account for preparation of the said air pollution control plans.”

Discussion:

It was informed by the Uttar Pradesh Pollution Control Board that under the National Clean Air Program, a pollution control action plan has already been prepared for Nagar Panchayat, Anpara, and work is underway by concerned departments and industries. Further, the UPPCB has commissioned IIT Kanpur to conduct a comprehensive study on source apportionment, emission inventory, and carrying capacity for Anpara city, which is expected to be completed by October 2025. It was resolved that a compliance report regarding these works be submitted by the UPPCB within three days to the Department of Environment, Forest and Climate Change.

(Directions to be complied by: UPPCB)



AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anpara
Adampur, Janubi

08/09/20

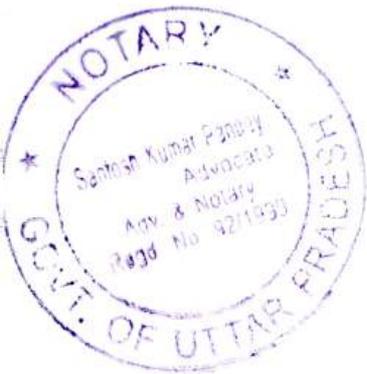
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vi. Suggestion No. 6

“To control the emission in air through industries, SPCBs should periodically check and ensure the compliance of stipulated emission norms. To reduce dust pollution caused by transportation of coal and ash, the concerned industries should ensure that transportation is done in an environmentally safe manner by their contractor transporters and the transport authorities also need to strengthen enforcement in this regard.”

Discussion:

The Uttar Pradesh Pollution Control Board reported that 23 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) are operational in industrial units across Sonbhadra, and these are connected to the CPCB server. Action plans for thermal power plants, coal mines, and other industries have been prepared and are being monitored by the UPPCB. However, it was emphasized that the Transport Department must also ensure dust control during coal and fly ash transportation. Accordingly, it was decided that the UPPCB shall submit a compliance report regarding monitoring of industries within three days, and the Transport Department shall take effective enforcement measures and submit its compliance



AMBRISH KUMAR
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 Adampur, Janahi

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report within the same period to the Department of Environment, Forest and Climate Change.

(Directions to be complied by: UPPCB / Regional Transport Officer, Sonbhadra)

vii. Suggestion No. 7

“SPCBs to expeditiously complete the implementation of CEPI action points prepared and submitted by them and identify additional action points to mitigate the air pollution to reduce the CEPI scores.”

Discussion:

The Uttar Pradesh Pollution Control Board informed that a CEPI (Comprehensive Environment Pollution Index) action plan for the Singrauli area (U.P.) has been prepared and submitted to CPCB, while an action plan has been prepared by the Madhya Pradesh Pollution Control Board for its territory. Implementation progress is being uploaded on the CEPI Action Plan Review Portal, where it presently reflects 70% completion, work is in progress for remaining 30%. It was decided that the UPPCB shall submit a compliance report regarding implementation of CEPI action points to the Department of Environment, Forest and Climate Change within



AMBRISH KUMAR
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Mampur Janubi

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three days.

(Directions to be complied by: UPPCB)

viii. Suggestion No. 8

“SPCBs to organise inter-state meetings with the District Administrations and other concerned stakeholders like RTO, mining department etc. to address and resolve the interstate issues and share the minutes of the inter-state as well as intra-state meetings on the CEPI Portal.”

Discussion:

It was decided that the District Magistrates of Sonbhadra and Singrauli, along with all concerned departments, shall jointly conduct regular inter-state and intra-state meetings to review and monitor implementation of CEPI action points for the Singrauli region. The minutes of such meetings shall be uploaded on the CEPI Action Plan Review Portal, and compliance reports shall be simultaneously furnished to the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh.

(Directions to be complied by: UPPCB/ MPPCB)

A Copy of the minutes of meeting dt. 26.08.2025 has been annexed

herewith as **ANNEXURE R-1.**

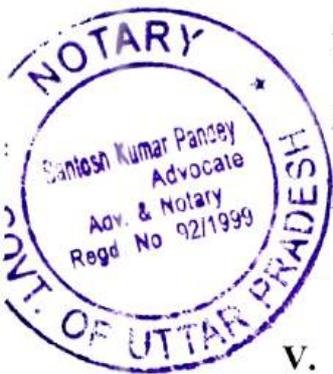
AMBRISH KUMAR
ADVOCATE & NOTARY
VIII, Devi Ganj, Anaiya
Adampur, Jhansi

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IV. MEETING CONVEYED ON 27.08.2025 UNDER THE CHAIRMANSHIP OF ACTING CHIEF SECRETARY, STATE OF UTTAR PRADESH

8. That further, a meeting was convened under the Chairmanship of the Acting Chief Secretary, Government of Uttar Pradesh, on 27.08.2025, wherein the discussions and decisions taken in the abovementioned meeting held on 26.08.2025 under the Chairmanship of the Principal Secretary, Environment, Forest and Climate Change Department were duly acknowledged, reviewed and reiterated for effective compliance. The Acting Chief Secretary emphasized upon the concerned departments to ensure strict adherence to the directions of the Hon'ble Tribunal and to furnish action taken reports within the stipulated timelines.

A Copy of the minutes of meeting dt. 27.08.2025 has been annexed herewith as **ANNEXURE R-2**.



V. CONSTITUTION OF INTER DEPARTMENTAL COMMITTEE

9. That in compliance of the direction in the meeting dt. 26.08.2025, the District Magistrate, Sonbhadra vide letter dated 26.08.2025 has constituted an Inter Departmental Committee comprising of:

- Sub-Divisional Magistrate, Tehsil Duddhi, Sonbhadra.
- Divisional Forest Officer, Renukoot Forest Division, Sonbhadra.

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- Regional Officer, UP Pollution Control Board, Sonbhadra.
- District Panchayat Raj Officer, Sonbhadra.
- Executive Engineer, UP Jal Nigam (Rural), Sonbhadra.
- Executive Officer, Nagar Panchayat, Anpara, Sonbhadra.

for compliance. Further, the District Magistrate, Sonbhadra vide letter dated 03.09.2025 has provided the committee report with respect to the suggestions of CPCB affidavit dated 04.03.2025.

Copies of letters dt. 26.08.2025 and 03.09.2025 have been annexed herewith as **ANNEXURE R-3**.

VI. INSPECTION BY THE INTER DEPARTMENTAL COMMITTEE ON 27.08.2025 AND 28.08.2025

10. That in pursuance thereof, the above committee conducted survey/inspection of Ballia Nala and adjoining areas on 27.08.2025 and 28.08.2025. The following officers were present during the inspection:

- Shri Arun Singh, Executive Engineer, UP Jal Nigam (Rural), Sonbhadra.
- Shri J.N. Tiwari, Assistant Environmental Engineer, UP Pollution Control Board, Sonbhadra.
- Shri Ravi Shankar Sharma, Regional Forest Officer, Anpara, Sonbhadra.



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- Shri Satyesh Singh, Regional Lekhpal, Kota, Tehsil Duddhi, Sonbhadra.

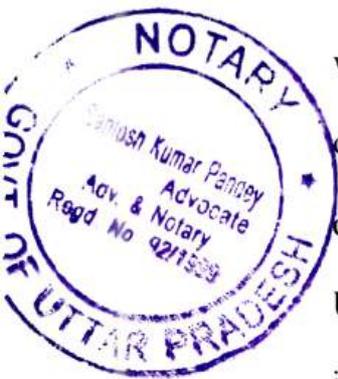
A Copy of the committee report have been annexed herewith as **ANNEXURE R-4.**

Photographs of the said inspection have been annexed with the said report.

11. That as per the Committee Report, the present status with respect to the suggestions made by the Central Pollution Control Board (CPCB) is set out hereunder for the kind consideration of this Hon'ble Tribunal:

i. Monitoring of Ground Water Quality

12. That CPCB had suggested extensive and regular monitoring of ground water by the Ground Water Department and investigation into the causes of occurrence of Iron, Fluoride, Nitrates, and Mercury beyond BIS drinking water quality standards. In compliance, the **Executive Engineer, U.P. Jal Nigam (Rural), Sonbhadra, vide letter dated 02.09.2025**, has intimated that, in consultation with UPPCB, Sonbhadra and UP Ground Water Department (Geo-Physical Survey Division), Mirzapur, ground water samples have been collected from **27 villages situated within a 10 km radius of NTPC Shaktinagar and Coal Mines Khadia, Bina,**



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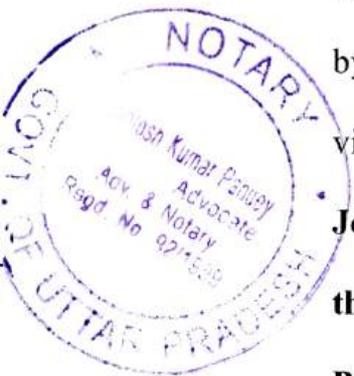


Krishnashila, Kakri, and partially Dudhichua area located in Pargana–Singrauli, District Sonbhadra. It has further been informed that such sampling shall be carried out on a quarterly basis by U.P. Jal Nigam (Rural), Sonbhadra.

A copy of the said letter dated 02.09.2025 stands annexed as *Annexure-3A* to the Committee Report.

ii. Provision of Safe Drinking Water

13. That CPCB had recommended that in areas where ground water is unfit for drinking, safe water should be provided through treatment plants or alternative sources. In this regard, the **Executive Engineer, U.P. Jal Nigam (Rural), Sonbhadra, vide letter dated 01.09.2025,** has reported that **120 settlements in 103 villages of District Sonbhadra** are affected by fluoride contamination. To address the issue, surface source-based village group drinking water projects are being implemented under the **Jal Jeevan Mission.** Out of the aforesaid **103 villages, 77 are covered under the Jheelo Bijpur scheme, 07 under the Harra scheme, 03 under the Parasi Belwadah scheme, 13 under the Amwar scheme, and 03 under previously constructed schemes.** Presently, **piped water supply is functional in 52 villages, while pipeline testing is in progress in the**



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remaining 51 villages and is likely to be completed by September, 2025.

A copy of the said letter dated 01.09.2025 is annexed as *Annexure-3B* to the Committee Report.

iii. Control of Air Emissions and Dust Pollution:

14. That CPCB had emphasized periodic inspection of industries by SPCBs to ensure adherence to emission norms and reduction of dust pollution during coal and ash transportation. In this regard, the U.P. Pollution Control Board has prepared a comprehensive action plan in a tabular format for monitoring pollution control measures adopted by **14 Thermal Power Plants, NCL Coal Mines, stone crushers, and other industries in Sonbhadra**. The compliance status (completed or under progress/remaining work) and timelines of such action plans has been mentioned in the said implementation status. That the said Thermal Power Plants/ Coal Mines/ other industries are being regularly monitored by UPPCB. That it is further submitted that the Inter-Departmental Committee shall monitor and ensure that the transport authorities take adequate measures to strengthen enforcement so that transportation activities are carried out by the contractor/transporters in an environmentally safe manner.

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The implementation status has been compiled and forms part of **Annexure-3C** of the Committee Report.

iv. Treatment of Effluents in Ballia Drain

15. That CPCB had recommended trapping of the Ballia drain and **treatment of effluents prior to its confluence with the Rihand Dam Reservoir**. As per the Committee's inspection, **the Ballia drain originates near Northern Coalfields Ltd. Dudhichua Project at geo coordinates - 24.147156 Latitude and 82.671414 Longitude**, and during inspection, the stretch was found dry with desilting works in progress. It was further noted that **no industrial effluent was being discharged by NCL Dudhichua** into the drain. **However, it was noted that at a distance of about 500 to 600 meters, a drain coming from treated effluents from the Jayant mining project, M.P. meets Ballia drain near Shri Hanuman temple at geo-coordinates 24.136114 latitude and 82.666548 longitude**. Thereafter, the untreated sewage of the population situated in the border of village Dudhichua, Madhya Pradesh and population situated at Ambedkar Nagar Colony, located at Shivaji Nagar, Uttar Pradesh are also meeting with Ballia drain.

16. The Ballia drain flows through NTPC Shakti Nagar, Uttar Pradesh and

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NTPC Vindhya Nagar, Madhya Pradesh and covers a **total stretch of around 7 to 8 kilometers** and finally meets with the Rihand Reservoir in Uttar Pradesh.

17. Further, District Magistrate, Sonbhadra has directed to UP Jal Nigam (Rural), Sonbhadra to take necessary steps for treatment of domestic sewage of Ballia drain.

18. The committee during inspection has collected water samples from different locations and deposited the same to the laboratory of UPPCB for analysis. The details are tabulated below:

S.No.	Sampling location	Geo-coordinates
1	Outlet of ETP at NCL Dudhichua Project, Sonbhadra	Latitude 24.146224 Longitude 82.672687
2	Ballia drain near Shri Hanuman Mandir after confluence with drain coming from Jayant Mining Project, M.P.	Latitude 24.136114 Longitude 82.666548
3	Ballia drain near Ballia drain Bridge	Latitude 24.122547 Longitude 82.667622



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S.No.	Sampling location	Geo-coordinates
4	Ambedkar Nagar Colony drain near Shivaji Nagar Behind NCL Khadia colony.	Latitude 24.122538 Longitude 82.677513
5	Ballia drain after confluence with Ambedkar Nagar Colony drain	Latitude 24.119213 Longitude 82.677442
6	Ballia drain near Telgaon Bridge before confluence to Rihand dam	Latitude 24.099388 Longitude 82.700546
7	Outlet of ETP, NTPC Shakti Nagar	Latitude 24.100932 Longitude 82.71336
8	Outlet of STP, NTPC Shakti Nagar	Latitude 24.107397 Longitude 82.689576



That the results of the water analysis reports are under progress and are still awaited.

19. Further, during inspection, the U.P. Jal Nigam (Rural), Sonbhadra has also collected the Ground water samples from the parallel locations of the Ballia drain and deposited the same in the laboratory of UP Jal Nigam (Rural), Sonbhadra for analysis. The details are tabulated as below:

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S.No.	Sampling location	Geo-coordinates
1	Near Shivaji Nagar, Village-Chilkatand	Latitude 24.106492 Longitude 82.689193
2	Near Chandoli, Village-Chilkatand	Latitude 24.1119184 Longitude 82.67889
3	Premnagar, Village-Chilkatand	Latitude 24.114419 Longitude 82.702844
4	Ambedkar Nagar Village-Chilkatand	Latitude 24.123971 Longitude 82.673729
5	Kota Basti, Village- Kota	Latitude 24.105283 Longitude 82.725884
6	Old Kota Basti, Village- Kota	Latitude 24.09368 Longitude 82.708352
7	Green Heart Colony, Village-Kota	Latitude 24.1070763 Longitude 82.7218
8	Near Shri Hanuman Mandir, Village-Kota	Latitude 24.098243 Longitude 82.70861



Periodic Health Check-ups

20. That CPCB had recommended periodic health check-ups focusing on diseases linked with high concentrations of Fluoride, Nitrates, and Iron in drinking water. In compliance, the Joint Secretary, Health Section-7, Government of Uttar Pradesh, vide letter dated 25.08.2025, has informed that an action plan is being prepared and health camps are being organized in affected rural and urban areas. Out of the **16 health camps proposed till October, 2025, four have already been organized in August, 2025.**

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Copy of the said letter dated 25.08.2025 is annexed as *Annexure-3E* to the Committee Report.

vi. Expansion of NCAP Implementation:

21. That CPCB had advised preparation and implementation of air pollution control plans for the entire Severely Polluted Area (SPA), along with a source apportionment study. It is submitted that the **U.P. Pollution Control Board has engaged IIT-Kanpur for carrying out a comprehensive Source Apportionment, Emission Inventory, and Carrying Capacity Study for Anpara City, District Sonbhadra, the study is at advanced stage.** The study is ongoing, and IIT-Kanpur has sought time till October, 2025 for completion.

vii. Implementation of CEPI Action Points

22. That CPCB had required SPCBs to expedite CEPI action plans and devise additional measures to reduce CEPI scores. In this regard, it is respectfully submitted that Singrauli (U.P.) region of Sonbhadra district has been classified as a Critically Polluted Area. A CEPI Action Plan has already been prepared and is being implemented. For monitoring compliance, CPCB has developed an online CEPI Action Plan Review Portal, wherein State Boards are required to update progress. The CEPI Action Plan for

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Sonbhadra is being periodically revised and updated in accordance by UPPCB with prevailing pollution conditions.

Copy of the progress status of CEPI actions points of Sonbhadra has been appended as *Annexure-3D* to the Committee Report.

viii. Inter-State Coordination

23. That CPCB had recommended inter-state meetings between SPCBs, District Administrations, and other stakeholders such as RTO and Mining Departments to address and resolve inter-state issues. In this regard, vide meetings held on 26.08.2025 and 27.08.2025, directions have been issued to the District Magistrates of Sonbhadra (U.P.) and Singrauli (M.P.) to monitor progress of CEPI action plan through joint meetings with concerned departments. The District Magistrates have further been directed to furnish monitoring reports to the Department of Environment, Forest and Climate Change, Government of U.P., and to ensure uploading of the same on the CEPI Action Plan Review Portal.

24. That it is respectfully submitted that the Deponent has taken diligent steps in compliance of the directions passed by this Hon'ble Tribunal, and has ensured inter-departmental coordination, constitution of committees, field inspections, and preparation of reports in respect of the suggestions made

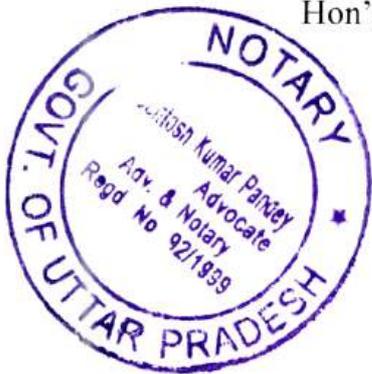
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in the CPCB report. Necessary remedial measures are being undertaken and monitoring mechanisms have been institutionalized to secure sustained compliance. The Deponent assures this Hon'ble Tribunal of its continued commitment to implement the directions in letter and spirit, and prays that the present affidavit may kindly be taken on record.

25. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal. The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.

26. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.




DEPONENT


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Adampur Janubi

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~~NOTARY~~ VERIFIED ~~NOTARY~~

Verified at Uco on this 8th day of September, 2025, that the contents of the above affidavit from paragraphs 1 to 26 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.


DEPONENT




AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
Adampur, Jambhi

08/09/25


know and identify the deponent
who has signed/put T.I. before me



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G 1329/O.A. NO. 240/2024/2025

दिनांक:-

Date: 29.11.2025

सेवा में,

जिलाधिकारी महोदय,
सोनभद्र।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नंबर-240/2024 (आई०ए० नं०-596/2025 एवं आई०ए० नं०-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-09.09.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नं०-240/2024 (आई०ए० नं०-596/2025 एवं आई०ए० नं०-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-09.09.2025 का संदर्भ ग्रहण करना चाहेंगे। तत्क्रम में गठित समिति द्वारा बलिया ज़ेन व आस-पास के क्षेत्र का अद्यतन सर्वेक्षण दिनांक-26.11.2025 को किया गया। सर्वेक्षण आख्या पत्र के साथ संलग्न कर अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- यथोपरि।

भवदीय,

[Handwritten Signature]
29/11/2025
क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

संयुक्त समिति की सर्वेक्षण आख्या

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नंबर-240/2024 (आई0ए0 नं0-596/2025 एवं आई0ए0 नं0-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-09.09.2025 के सम्बन्ध में अनुपालन आख्या।

1. पूर्व में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नं0-240/2024 (आई0ए0 नं0-596/2025 एवं आई0ए0 नं0-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-08.07.2025 के अनुपालन में दिनांक-26.08.2025 को प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में सम्पन्न हुई बैठक में दिये गये निर्देशों के अनुपालन में जिलाधिकारी महोदय, सोनभद्र के पत्रांक-G1072/O.A. No. 240/2024 दिनांक-26.08.2025 के माध्यम से जिला प्रशासन स्तर पर निम्नानुसार समिति का गठन किया गया था-
 1. प्रभागीय वनाधिकारी, रेनुकूट वन प्रभाग, रेनुकूट, सोनभद्र।
 2. उपजिलाधिकारी, तहसील-दुद्धी, सोनभद्र।
 3. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र।
 4. जिला पंचायत राज अधिकारी, सोनभद्र।
 5. अधिशासी अभियन्ता, उ0प्र0 जल निगम (ग्रामीण), सोनभद्र।
 6. अधिशासी अधिकारी, नगर पंचायत, अनपरा, सोनभद्र।
2. उपरोक्त गठित समिति द्वारा बलिया नाला का पूर्व में स्थलीय निरीक्षण दिनांक-27.08.2025 एवं दिनांक-28.08.2025 को किया गया था।
3. पूर्व में जिलाधिकारी महोदय, सोनभद्र द्वारा पत्रांक-जी 1088/ओ0ए0 नं0-240/2024 दिनांक-03.09.2025 द्वारा संयुक्त समिति की सर्वेक्षण आख्या प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ0प्र0 शासन, लखनऊ को प्रेषित किया गया था (संलग्नक-1)।
4. पुनश्च, मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-240/2024 (आई0ए0 नं0-596/2025 एवं 437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक-09.09.2025 के मुख्य अंश निम्नवत् है:-

".... 9. Request made by Learned Counsel for the applicant that if any joint inspection of the affected area is planned in future by the State authorities then one representative of the applicant may also be included therein, has not been opposed by Counsel for State of Uttar Pradesh.

10. It has been pointed out that AIIMS, Bhopal has been involved in carrying out the study of the affected area. Hence, on receipts of the report from the AIIMS, Bhopal, State authorities will place it before the Tribunal.

12. List on 02.12.2025."

5. मा0 राष्ट्रीय हरित अधिकरण के उपरोक्त आदेश के अनुपालन में क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र के पत्रांक-जी 1315/ओ0ए0 नं0-240/24/2025 दिनांक-25.11.2025 द्वारा संयुक्त समिति द्वारा स्थलीय जाँच हेतु दिनांक-26.11.2025 को प्रस्तावित किया गया, तदनुसार संयुक्त समिति द्वारा बलिया नाला का अद्यतन स्थलीय निरीक्षण दिनांक-26.11.2025 को उक्त प्रकरण में आवेदक श्री रामेश्वर प्रसाद तथा अन्य प्रतिनिधियों (सिंगरौली प्रदूषण मुक्ति वाहिनी) के साथ किया गया।



6. निरीक्षण के दौरान निम्नलिखित अधिकारीगण एवं उपरोक्त प्रकरण में आवेदक/उनके प्रतिनिधि उपस्थित थे—

- i) श्री अरुण सिंह, अधिशासी अभियन्ता, उत्तर प्रदेश जल निगम (ग्रामीण), सोनभद्र।
- ii) श्री जे0एन0 तिवारी, सहायक पर्यावरण अभियन्ता, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र।
- iii) श्री ज्ञानेन्द्र कुमार, नायब तहसीलदार, तहसील—दुद्धी, सोनभद्र।
- iv) श्री राधा कृष्ण पाण्डेय, वन दरोगा, अनपरा, तहसील—दुद्धी, सोनभद्र।
- v) श्री सत्येश सिंह, क्षेत्रीय लेखपाल कोटा, तहसील—दुद्धी, सोनभद्र।
- vi) आवेदक श्री रामेश्वर पुत्र स्व0 मनराज सिंगरौली प्रदूषण मुक्ति वाहिनी, ग्राम—पड़रछ, चोपन, सोनभद्र, एवं अन्य प्रतिनिधि श्री अशोक सिंह, श्री रामवृक्ष, श्री केवला दूबे।

निरीक्षण दिनांक—26.11.2025 के दौरान पाये गये तथ्यों के आधार पर सर्वेक्षण आख्या निम्नवत् है:—

- i. संदर्भित बलिया नाला मैसर्स नॉर्दर्न कोलफील्ड्स लिमिटेड दुद्धीचुआं परियोजना के निकट मध्य प्रदेश, उत्तर प्रदेश की सीमा से उद्गमित होता है। उक्त स्थल के जियो को—ऑर्डिनेट्स 24.147156 अक्षांश एवं 82.671414 देशान्तर है।
- ii. उक्त स्थल पर निरीक्षण के दौरान नाला सूखा पाया गया तथा मौके पर मैसर्स नॉर्दर्न कोलफील्ड्स लिमिटेड, दुद्धीचुआं परियोजना द्वारा नाले की desilting का कार्य प्रगति पर पाया गया।
- iii. निकटतम स्थित मैसर्स नॉर्दर्न कोलफील्ड लिमिटेड, दुद्धीचुआं परियोजना का किसी भी प्रकार का औद्योगिक उत्प्रवाह नाले में प्रवाहित नहीं किया जाता है, जिसका सत्यापन निरीक्षण के दौरान किया गया।
- iv. उक्त स्थल से लगभग 500 से 600 मीटर की दूरी पर बलिया नाला में श्री हनुमान मंदिर के समीप मध्य प्रदेश की सीमा में स्थित जयंत खनन परियोजना की ओर से आने वाला नाला का जियो को—ऑर्डिनेट्स 24.136114 अक्षांश एवं 82.666548 देशान्तर पर मिलता है।
- v. तत्पश्चात नाले के उद्गम स्थल से लगभग 1.0 किलोमीटर की दूरी पर (जियो को—ऑर्डिनेट्स 24.122538 अक्षांश एवं 82.667721 देशान्तर)। ग्राम—दुद्धीचुआं मध्य प्रदेश की सीमा में अवस्थित आबादी का जलमल (सीवेज) बिना शुद्धीकृत किये बलिया नाला में प्रवाहित किया जाता है।
- vi. तत्पश्चात सीताजी नगर (जियो को—ऑर्डिनेट्स 24.119154 अक्षांश एवं 82.677513 देशान्तर) पर निकटतम स्थित अम्बेडकर नगर कॉलोनी उत्तर प्रदेश (आबादी लगभग 2500) आबादी से जनित घरेलू सीवेज बिना शुद्धीकृत किये उक्त नाले में निस्तारण हेतु स्थापित सीवरेज पाइप में निरीक्षण के समय घरेलू सीवेज प्रवाहित होते नहीं पाया गया।
- vii. बलिया नाला एन0टी0पी0सी0, शक्तिनगर, उत्तर प्रदेश एवं एन0टी0पी0सी0 विन्ध्य नगर, मध्य प्रदेश के मध्य से प्रवाहित होकर कुल लगभग 7 से 8 किलोमीटर दूरी तय करते हुए रिहन्द जलाशय में मिल जाता है, जिसका जियो को—ऑर्डिनेट्स 24.095712 अक्षांश एवं 82.705951 देशान्तर है।
- viii. बलिया नाला के समीप स्थित उद्योग मेसर्स नार्दर्न कोलफील्ड्स लि0, दुद्धीचुआं प्रोजेक्ट, नार्दर्न कोलफील्ड्स लि0 खड़िया प्रोजेक्ट एवं मेसर्स एन0टी0पी0सी0 सिंगरौली सुपर थर्मल पॉवर स्टेशन शक्तिनगर (उ0प्र0) से किसी भी प्रकार का औद्योगिक उत्प्रवाह एवं घरेलू सीवेज, नाले में निस्तारित नहीं किया जाता है। शुद्धीकृत उत्प्रवाह का प्रयोजन डस्ट सप्रेसन, ऐश क्विन्चिंग एवं गार्डनिंग आदि में किया जाता है।
- ix. सर्वेक्षण के दौरान निम्नलिखित स्थलों/विन्दुओं से सतही जल एवं औद्योगिक उत्प्रवाह के नमूनों का कार्य किया गया:—

क्र०सं०	स्थल	जियो को-आर्डिनेट्स	नमूना स्थल
1.	मैसर्स नॉर्दर्न कोलफील्ड्स लिमिटेड, दुद्धीचुआं परियोजना, दुद्धीचुआं, सोनभद्र के ई०टी०पी० आउटलेट	24.146224 अक्षांश एवं 82.672687 देशान्तर	जल नमूना एकत्रण किया गया।
2.	बलिया ड्रेन इनिशियल पॉइंट उत्तर प्रदेश एवं मध्य प्रदेश बॉर्डर	24.14711 अक्षांश एवं 82.671895 देशान्तर	ड्रेन में प्रवाह न होने के कारण जल नमूना एकत्र नहीं किया जा सका।
3.	बलिया नाला निकट श्री हनुमान मंदिर मैसर्स जयन्त परियोजना (मध्य प्रदेश) से आने वाला नाला बलिया नाला में मिलने के बाद का स्थल (After Confluence Point of M/s. Jayant Project Drain meet in Ballia Drain)	24.136114 अक्षांश एवं 82.666548 देशान्तर	जल नमूना एकत्रण किया गया।
4.	बलिया नाला नियर बलिया नाला ब्रिज	24.122547 अक्षांश एवं 82.667622 देशान्तर	जल नमूना एकत्रण किया गया।
5.	अम्बेडकर नगर कॉलोनी ड्रेन नियर सीता जी नगर बिहाइन्ड एन०सी०एल० खड़िया, कॉलोनी (बलिया नाले में मिलने से पूर्व)	24.122538 अक्षांश एवं 82.677513 देशान्तर	सीवरेज पाइप में निरीक्षण के समय घरेलू सीवेज प्रवाहित न होने के कारण नमूना एकत्रण नहीं किया गया।
6.	अम्बेडकर नगर कॉलोनी का नाला बलिया नाले में मिलने के उपरांत का स्थल	24.119213 अक्षांश एवं 82.677442 देशान्तर	जल नमूना एकत्रण किया गया।
7.	बलिया नाला निकट तेलगांव ब्रिज (अरिहंत जलाशय में मिलने से पूर्व)	24.099388 अक्षांश एवं 82.700546 देशान्तर	जल नमूना एकत्रण किया गया।
8.	एन०टी०पी०सी० शक्तिनगर के ई०टी०पी० के आउटलेट	24.100932 अक्षांश एवं 82.71336 देशान्तर	जल नमूना एकत्रण नहीं किया गया।
9.	एन०टी०पी०सी० शक्तिनगर के एस०टी०पी० के आउटलेट	24.107397 अक्षांश एवं 82.689576 देशान्तर	जल नमूना एकत्रण किया गया।

x. औद्योगिक इकाईयों के ई०टी०पी०/एस०टी०पी० तथा बलिया नाला व अन्य स्थलों के नमूने एकत्र कर विश्लेषण हेतु उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ के प्रयोगशाला में जमा कराया गया है। विश्लेषण आख्या अपेक्षित है।

xi. निरीक्षण के समय लिये गये फोटोग्राफ्स संलग्न है।

7. पूर्व में किये गये सर्वेक्षण दिनांक-27.08.2025 एवं 28.08.2025 के दौरान क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, सोनभद्र द्वारा एकत्रित किये गये बलिया नाले के सतही जल नमूने एवं औद्योगिक उत्प्रवाह के नमूनों की विश्लेषण आख्या संलग्न (संलग्नक-2)। जल नमूनों में प्रचालकों की मात्रा निर्धारित मानकों के अनुरूप पायी गयी।

8. अग्रेतर उ०प्र० जल निगम (ग्रामीण), सोनभद्र द्वारा ब्लाक-म्योरपुर के 27 ग्रामों में 34 स्थलों के भूगर्भ जल/पेयजल का नमूना एकत्रण का कार्य दिनांक-01.09.2025 को कराया गया था। उक्त 27 ग्रामों के भूगर्भ जल/पेयजल नमूनों के विश्लेषण आख्या संलग्न (संलग्नक-3)। प्राप्त विश्लेषण आख्या के अनुसार मात्र 02 ग्रामों (ग्राम-बेलवादह एवं ग्राम-परतलिया) में भूगर्भ जल के नमूनों में फ्लोराइड की मात्रा न्यूनतम निर्धारित मानकों से अधिक पायी गयी है। उक्त ग्रामों में उ०प्र० जल निगम द्वारा पाईप



लाइन के माध्यम से पेयजल की आपूर्ति की जा रही है। यह भी अवगत कराना है कि **जल में फ्लोराइड की उपस्थिति Geogenic होती है।**

9. कार्यालय अधिशासी अभियन्ता, उ०प्र० जल निगम (ग्रामीण), सोनभद्र के पत्र संख्या-6317/एम-12/06 दिनांक-27.11.2025 द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-240/2024 (आई०ए० नं०-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी एवं अन्य में पारित आदेश दिनांक-08.07.2025 के अनुपालन में प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन की अध्यक्षता में दिनांक-26.08.2025 को सम्पन्न हुई बैठक के कार्यवृत्त की अनुपालन आख्या प्रेषित की गयी है (**छायाप्रति संलग्न, संलग्नक-3**), जो कि निम्नवत् है:-

सुझाव संख्या	एजेण्डा विन्दु	अनुपालन आख्या
1.	The ground water quality of the area needs to be extensively and regularly monitored by the ground water department and investigation be carried out about the causes of occurrences of elements being Iron, Flouride, Nitrates and Mercury in concentration higher than BIS drinking water quality specifications.	जनपद सोनभद्र के परगना-सिंगरौली में स्थित एन०टी०पी०सी० शक्तिनगर एवं कोयला खदान खड़िया, बीना, कृष्णशिला व ककरी तथा आंशिक दुद्धीचुआ के क्षेत्र के आस-पास 10 किमी० परिधि में स्थिति 27 ग्रामों में सर्फेस सोर्स आधारित पेयजल योजनाओं के माध्यम से जलापूर्ति की जा रही है। जबकि ग्राम चिल्काटांड की बस्ती कुबेर नगर (रेलवे के अधिकृत क्षेत्र) एवं शिवाजी नगर (बलिया नाला के पास) तथा प्रेमनगर (ज्वालादेवी मंदिर के पास) एन०टी०पी०सी० का अधिकृत क्षेत्र होने के कारण पाइप लाइन बिछाने का कार्य नहीं कराया गया है। उक्त ग्रामों में भू-गर्भ जल का परीक्षण कराया जा रहा है, 27 ग्रामों एवं दिनांक-28.08.2025 को निरीक्षण के दौरान 08 स्थलों की टेस्ट रिपोर्ट पत्र के साथ संलग्न कर प्रेषित है।
2.	The concerned department must provide safe drinking water in area where water quality is not fit for drinking, either through water treatment plants or by supplying from other sources.	जनपद सोनभद्र के भूजल में फ्लोराइड से ग्रसित कुल 103 ग्रामों की 120 बस्तियां हैं, जिसके कारण जनपद में सर्फेस सोर्स आधारित जल जीवन मिशन के अन्तर्गत ग्राम समूह पेयजल योजनायें निर्माणाधीन हैं। उक्त 103 ग्रामों में से 54 ग्रामों में जलापूर्ति की जा रही है तथा 11 ग्रामों में 50-70 प्रतिशत घरों में जलापूर्ति करते हुये पाइप लाइन टेस्टिंग का कार्य प्रगति पर है। शेष फ्लोराइड प्रभावित 38 नग ग्रामों में पाइप लाइन टेस्टिंग का कार्य प्रगति पर है, जिसको माह जनवरी, 2026 तक पूर्ण कर जलापूर्ति किया जाना सम्भावित है।

10. AIIMS भोपाल द्वारा उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ के साथ MoU के अन्तर्गत जनपद-सोनभद्र में स्वास्थ्य सम्बन्धी रिसर्च प्रोजेक्ट का कार्य किया जा रहा है, जिनके शीर्षक एवं प्रोग्रेस रिपोर्ट निम्नवत् है-

S.No.	Title of the project	Progress Report
1	Health related effects of air, water and soil pollution on human beings, due to the Thermal Power Plants (TPPs) and other similar industries in Sonbhadra district of Uttar-Pradesh.	The study is ongoing, and AIIMS has sought time till December 2025 for completion.
2	Investigating the Adverse Health Effects of Fly Ash Exposure on animal models and food animals in Sonebhadra district of Uttar Pradesh: Implications for Human Health	The study is ongoing, and AIIMS has sought time till July 2026 for completion.
3	Evaluating the health impact of environmental pollutants in population of Sonebhadra district, Uttar Pradesh and laboratory-based three-dimensional lung organoid platform: A health assessment study.	Timeline for completion-31.01.2027



11. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा आई०आई०टी० कानपुर के माध्यम से अनपरा क्षेत्र हेतु **"Comprehensive Source Apportionment, Emission Inventory and Carrying Capacity"** की स्टडी करवाई गयी है, जिसकी रिपोर्ट प्रस्तुत की गयी है। उक्त रिपोर्ट को अन्तिम रूप देने हेतु **Peer Review** के लिये समिति के समक्ष पत्रांक—**H34575/UPPCB/CL/498/Peer Review/2024-25** प्रेषित की गयी है **(छायाप्रति संलग्न, संलग्नक-4)**।
12. मुख्य चिकित्साधिकारी, सोनभद्र द्वारा पत्रांक—मु०चि०अ०/एन०जी०टी०/हेल्थ चेकअप कैम्प/2025-26/5767 दिनांक—21.11.2025 **(छायाप्रति संलग्न, संलग्नक-5)** जो महानिदेशक, चिकित्सा एवं स्वास्थ्य सेवायें उ०प्र०, लखनऊ को प्रेषित है द्वारा अवगत कराया गया कि प्रभावित क्षेत्र के जन-मानस में वायु प्रदूषण एवं जल में फ्लोराईड, ऑयरन, नाइट्रेट की मानक से अधिक मात्रा से होने वाले दुष्प्रभावों हेतु माह अगस्त, सितम्बर, अक्टूबर एवं नवम्बर, 2025 तक 25 हेल्थ कैम्पों का आयोजन कराया गया है। मुख्य चिकित्सा अधिकारी, सोनभद्र से प्राप्त हेल्थ कैम्प रिपोर्ट के अनुसार माह-अगस्त, 2025 से नवम्बर, 2025 तक कुल 2206 व्यक्तियों का कैम्प आयोजन कर चेकअप किया गया, जिसमें से कुल 382 मरीज श्वास से सम्बन्धित बीमारी से चिन्हित पाये गये एवं फ्लोराईड से कुल 654 मरीज ग्रसित पाये गये।



(राधा कृष्ण पाण्डेय)
वन दरोगा
अनपरा, सोनभद्र



(निखिल यादव)
उपजिलाधिकारी,
तहसील-दुद्धी,
सोनभद्र



(जे०एन० तिवारी)
सहायक पर्यावरण अभियन्ता
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
सोनभद्र



(अरुण सिंह)
अधिशायी अभियन्ता
उ०प्र० जल निगम (ग्रामीण),
सोनभद्र

Site Inspection Photographs of Joint inspection done on dated 26.11.2025 along with Applicant of Balia Nalla, STP & ETPs of industries.



Fig:- Joint Inspection of Initial Point of Balia Nala



Fig:- Initial Point of Balia Nala, M.P.



Fig:- Balia Nala De-silting at Initial Point by NCL Dudhichua



Fig:- Sampling of final Outlet of ETP of M/s NCL Dudhichua Project



Fig:- Balia Nala Before confluence with NCL Jayant Mine Drain



Fig:- Balia Nala after confluence with NCL Jayant Mine Drain



Fig:- Joint inspection of team along with applicant near Balia Nala after confluence with NCL Jayant Mine Drain



Fig:- Joint inspection of team along with applicant near Balia Nala



Fig:- Balia Nala Near Balia Nala Bridge, Dudhichua, U.P.



Fig:- Team near Balia Nala Near Balia Nala Bridge, Dudhichua, U.P.



Fig:- Balia Nala Near Telagava Bridge (Before Meeting in Rihand Reservoir)



Fig:- Sampling of final Outlet of STP of M/s NTPC Shaktinagar, Sonbhadra



कार्यालय अधिशासी अभियन्ता,

ANNEXURE-3

खण्ड कार्यालय उत्तर प्रदेश जल निगम (ग्रामीण), सोनभद्र-231216

E-Mail Id-eeedjinsonebhadra@gmail.com CUG Mobile No.- +91 9473941817

पत्रांक 6317 / M-12 / 06 दिनांक- 27/11/2025
सेवा में,

क्षेत्रीय अधिकारी,
प्रदूषण नियंत्रण बोर्ड,
सोनभद्र।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 सं0 240/2024 (आई0ए0 सं0 437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में परित आदेश दिनांक 08.07.2025 के अनुपालन में प्रमुख सचिव पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 26.06.2022 को मध्याह्न 12:00 बजे सम्पन्न बैठक की कार्यवृत्ति की अनुपालन आख्या प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक विशेष सचिव, उ0प्र0 शासन, लखनऊ के पत्रांक संख्या- एन.जी.टी. -656/81-7-2025-1805509 पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 लखनऊ दिनांक 29 अगस्त 2025 के क्रम में मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 सं0 240/2024 (आई0ए0 सं0 437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी व अन्य बनाम यूनियन ऑफ इण्डिया व अन्य में परित आदेश दिनांक 08.07.2025 के अनुपालन में प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 26.06.2025 को मध्याह्न 12:00 बजे सम्पन्न तैयारी बैठक के कार्यवृत्त की अनुपालन आख्या निम्नानुसार है-

सुझाव सं0	एजेण्डा बिन्दु	अनुपालन आख्या
1	The ground water quality of the area needs to be extensively and regularly monitored by the ground water department and investigation be carried out about the causes of occurrences of elements being Iron, Flouride, Nitrates and Mercury in concentration higher than BIS drinking water quality specifications.	जनपद सोनभद्र के परगना- सिंगरौली में स्थित एन0टी0पी0सी0 शक्तिनगर एवं कोयला खदान खड़िया, बीना, कृष्णशीला व ककरी तथा आंशिक दुद्धीचुआ के क्षेत्र के आसपास 10 किमी0 परिधी में स्थिति 27 ग्रामों में सर्फेस सोर्स आधारित पेयजल योजनाओं के माध्यम से जलापूर्ति की जा रही है। जबकि ग्राम चिल्काटांड की बस्ती कुबेर नगर (रेलवे के का अधिकृत क्षेत्र) एवं शिवाजी नगर (बलिया नाला के पास) तथा प्रेमनगर (ज्वालादेवी मंदिर के पास) एन0टी0पी0सी0 का अधिकृत क्षेत्र होने के कारण पाइप लाइन बिछाने का कार्य नहीं कराया गया है। उक्त ग्रामों में भू-गर्भ जल का परीक्षण कराया जा रहा है, 27 ग्रामों एवं दिनांक 28.08.2025 को निरीक्षण के दौरान 08 स्थलों की टेस्ट रिपोर्ट पत्र के साथ संलग्न कर प्रेषित किया जा रहा है।
2	The concerned department must provide safe drinking water in area where water quality is not fit for drinking, either through water treatment plants or by supplying from other sources.	जनपद सोनभद्र के भूजल में फ्लोराइड से ग्रसित कुल 103 ग्रामों की 120 बस्तियां हैं, जिसके कारण जनपद में सर्फेस सोर्स आधारित जल जीवन मिशन के अन्तर्गत ग्राम समूह पेयजल योजनाएं निर्माणाधीन हैं। उक्त 103 ग्रामों में से 54 ग्रामों जलापूर्ति की जा रही है तथा 11 ग्रामों में 50-70 प्रतिशत घरों में जलापूर्ति करते हुये पाइप लाइन टेस्टिंग का कार्य प्रगति पर है। शेष फ्लोराइड प्रभावित 38 नग ग्रामों में पाइप लाइन टेस्टिंग का कार्य प्रगति पर है, जिसको माह जनवरी 2026 तक पूर्ण कर जलापूर्ति किया जाना सम्भावित है।

भवदीय,

(अरुण सिंह)
अधिशासी अभियन्ता



EXECUTIVE ENGINEER, DIVISION OFFICE, U.P. JAL NIGAM (RURAL), SONEBHADRA.
DISTRICT LEVEL WATER TESTING ANALYSIS LABORATORY, SONEBHADRA.



Date of Sample Collection- 01.09.2025

Date of Sample Received- 02.09.2025

Date of Sample Testing- 04.09.2025 - 08.09.2

Ref. Method of Analysis					District Lab Lab										State Lab.							
Unit					IS : 3025(Part-10): 2023 nephelometric method	IS : 3025(Part-11): 2023 electrochemical method	IS : 3025(Part-16): 2023 gravimetric method	IS : 3025(Part-23): 2023 Potentiometric and indicator method	IS : 3025(Part-32): 2019 Argentometric method	APIA 23rd Edition- 4500- F Method C (Electrode Method) 2017	APIA 4500- NO3-Method D (U-V SCREENING METHOD)	APIA 23rd Edition- 4500- Sol method E (Turbidimetric Method) 2023	IS : 3025(Part-46) 2023 EDTA titrimetric method	IS : 3025(Part-21) 2019 EDTA method	IS : 3025 (part 14) 2023	-	-	-	-	-		
Acceptable limited - IS 10500 : 2012					1	6.5	500	200	250	45	200	75	200	200	-	1	0.01	0.001	0.01	5		
Permissible Limit in the absence of alternate source - IS 10500 : 2012					5	8.5	2000	600	1000	No relaxation	400	200	100	600	-	No relaxation	No relaxation	No relaxation	No relaxation	15		
Parameter tested					Turbidity	pH	TDS	Alkalinity	Chloride	Fluoride	Nitrate	Sulphate	Calcium	Magnesium	Hardness	Conductivity	Iron	Lead	Mercury	Total Arsenic	Zinc	
S.No	Block	Panchayat	Village	Location	Sample ID																	
1	Myorpur	Pipari	Pipari	Pipari	WSH 10217	1.850	8.268	319.400	242.785	41.769	1.116	27.994	36.340	30.400	34.747	218.460	807.000	0.179	0.000	0.000	0.000	0.016
2	Myorpur	Belwadah	Belwadah	Belwadah	WSH 10218	5.410	8.882	365.100	218.095	31.824	2.655	15.318	92.206	27.200	1.930	190.656	925.800	0.396	0.000	0.000	0.000	0.012
3	Myorpur	Chikadand	Barva Bhatvari	Barva Bhatvari	WSH 10192	4.430	9.507	632.500	230.440	180.999	0.517	50.019	20.042	33.600	100.280	496.500	1606.000	0.229	0.000	0.000	0.000	0.024
4	Myorpur	Chikadand	Chikadand	Chikadand	WSH 10190	10.740	10.156	471.000	94.645	147.186	0.211	0.349	52.071	33.600	71.188	376.368	1254.000	0.000	0.000	0.000	0.000	0.000
5	Myorpur	Khadiya	Khadiya	Khadiya	WSH 10202	0.840	8.474	400.900	24.690	99.450	0.180	90.048	31.098	49.000	40.538	289.956	1013.000	0.847	0.000	0.000	0.000	0.156
6	Myorpur	Kota	Kota	Kota	WSH 10212	2.880	8.522	322.600	65.840	67.626	0.258	9.490	37.542	46.400	35.712	262.152	829.200	0.137	0.000	0.000	0.000	0.022
7	Myorpur	Paraswar Raja	Paraswar Chubey	Paraswar Chubey	WSH 10209	3.120	8.822	269.600	172.830	49.725	0.293	2.138	39.001	41.600	22.199	194.628	694.900	0.136	0.000	0.000	0.000	0.053
8	Myorpur	Paraswar Raja	Paraswar Raja	Paraswar Raja	WSH 10203	11.160	8.321	465.700	98.760	103.430	0.349	20.596	41.032	113.600	22.199	397.200	1173.000	2.410	0.000	0.000	0.000	0.116
9	Myorpur	Paraswar Raja	Paraswar Babu	Paraswar Babu	WSH 10208	0.850	8.618	461.300	152.255	99.450	0.369	44.791	21.754	57.600	53.152	361.725	1191.000	0.058	0.000	0.000	0.000	0.050
10	Myorpur	Chikadand	Ranibari	Ranibari	WSH 10191	6.880	9.756	481.900	111.105	171.054	0.230	32.650	33.422	51.200	58.876	369.396	1252.000	0.004	0.000	0.000	0.000	0.016
11	Myorpur	Chanduar	Barwani	Barwani	WSH 10205	1.140	8.518	423.300	172.830	67.626	0.795	26.738	49.302	32.000	52.121	293.928	1037.000	0.258	0.000	0.000	0.000	0.014
12	Myorpur	Basi	Basi	Basi	WSH 10199	0.280	9.036	422.400	176.945	89.505	0.577	37.075	20.714	30.400	30.886	202.572	1068.000	0.154	0.000	0.000	0.000	0.067
13	Myorpur	Misira	Bhairwa	Bhairwa	WSH 10206	2.680	9.093	275.100	61.725	37.791	0.494	6.741	10.555	27.200	6.756	95.328	710.300	0.080	0.000	0.000	0.000	0.025
14	Myorpur	Chanduar	Chanduar	Chanduar	WSH 10204	2.830	8.578	275.700	111.105	57.681	0.308	45.509	57.792	40.000	31.851	230.376	704.600	0.074	0.000	0.000	0.000	0.364
15	Myorpur	Dharsadi	Dharsadi	Dharsadi	WSH 10213	1.470	8.576	448.100	222.210	65.637	0.475	3.549	37.701	27.200	43.433	246.264	1113.000	0.127	0.000	0.000	0.000	0.068
16	Myorpur	Jamshila	Jamshila	Jamshila	WSH 10207	82.300	8.957	263.800	37.035	137.241	0.049	3.944	43.824	22.400	7.722	87.384	668.900	0.007	0.000	0.000	0.000	0.031
17	Myorpur	Misira	Jogi Chaura	Jogi Chaura	WSH 10211	101.000	8.268	383.000	160.485	53.703	0.263	7.711	31.683	44.800	42.226	285.984	955.400	0.141	0.000	0.000	0.000	0.002
18	Myorpur	Kohrauliya	Kohrauliya	Kohrauliya	WSH 10201	218.000	8.181	250.000	90.530	43.758	0.138	7.148	41.546	87.384	28.956	206.544	620.600	0.049	0.000	0.000	0.000	0.011
19	Myorpur	Kohrauliya	Kohrauliya	Kohrauliya	WSH 10200	0.030	8.215	490.200	135.795	153.153	0.272	46.495	36.332	28.800	42.468	246.624	1223.000	0.174	0.000	0.000	0.000	0.032
20	Myorpur	Misira	Marrak	Marrak	WSH 10216	5.960	8.070	364.100	325.085	49.725	0.261	15.306	40.459	54.400	47.295	329.676	939.300	1.923	0.000	0.000	0.000	0.089
21	Myorpur	Misira	Misira	Misira	WSH 10210	0.270	9.029	236.500	61.725	31.824	0.168	0.650	7.293	22.400	7.721	87.384	586.500	0.138	0.000	0.000	0.000	0.006
22	Myorpur	Parasi	Garbandha	Garbandha	WSH 10195	0.980	8.592	450.100	205.750	123.285	0.591	50.761	21.210	43.200	45.364	293.928	1124.000	0.025	0.000	0.000	0.000	0.016
23	Myorpur	Parasi	Kakri	Kakri	WSH 10198	3.160	8.958	438.900	341.545	99.450	0.393	51.473	20.686	38.400	70.460	385.287	1172.000	0.226	0.000	0.000	0.000	0.015
24	Myorpur	Parasi	Partaliya	Partaliya	WSH 10194	0.350	9.287	497.100	198.760	53.703	2.419	12.187	28.712	40.000	43.433	278.040	1242.000	0.007	0.000	0.000	0.000	0.031
25	Myorpur	Parasi	Rehata	Rehata	WSH 10193	1.420	8.721	249.600	111.105	79.560	0.080	37.509	36.998	65.600	38.608	321.732	728.500	0.002	0.000	0.000	0.000	0.001
26	Myorpur	Parasi	Parasi	Parasi	WSH 10197	4.630	8.730	527.500	172.830	151.164	0.395	50.067	44.484	54.400	59.842	381.312	1324.000	0.226	0.000	0.000	0.000	0.015
27	Myorpur	Auri	Auri	Auri	WSH 10196	3.580	8.918	410.800	41.150	37.791	0.238	50.081	44.242	38.400	17.373	166.824	1017.000	0.015	0.000	0.000	0.000	0.037

Asha Singh
(Asha Singh)
Lab Assistant

Rajat Kumar Maurya
(Rajat Kumar Maurya)
Microbiologist

Arun Singh
(Arun Singh)
Executive Engineer

कार्यालय अधिशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण), सोनभद्र।

जनपद सोनभद्र की फ्लोराइ प्रभावित ग्रामों में पाइप पेयजल योजनाओं के माध्यम से की जा रही जलापूर्ति की स्थिति का विवरण।

Sl. NO.	Block Name	Village Name	Name of scheme	जलापूर्ति की स्थिति (55 लीटर प्रति व्यक्ति)
1	2	3	5	6
1	बभनी	धनखोर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
2	बभनी	घघरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
3	बभनी	घघरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
4	बभनी	खोतोमहुआ	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
5	म्योरपुर	झीलो	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
6	बभनी	झनकपुर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
7	बभनी	इकदिरि	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
8	बभनी	बरवा टोला	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
9	बभनी	बरवे	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
10	बभनी	सेलंग	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
11	म्योरपुर	कुण्डाडीह	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
12	म्योरपुर	कुदरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
13	बभनी	कनवा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
14	म्योरपुर	महरीकला	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
15	म्योरपुर	शिशवा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
16	बभनी	हथियार	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
17	बभनी	भलपहरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
18	बभनी	पोखरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
19	म्योरपुर	राजा सरई	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
20	बभनी	रन्दह टोला	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
21	बभनी	सहगोड़ा घघरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
22	म्योरपुर	सागोबांध	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
23	बभनी	सवरां	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
24	म्योरपुर	सुपाचुआ	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
25	बभनी	सतबहनी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
26	बभनी	सेमरिया	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
27	म्योरपुर	डडिहरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
28	बभनी	डूभा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
29	बभनी	चपकी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
30	बभनी	चौना	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
31	म्योरपुर	चैरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
32	बभनी	चैनपुर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
33	बभनी	जोबेदह	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
34	बभनी	जूरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ

Sl. NO.	Block Name	Village Name	Name of scheme	जलापूर्ति की स्थिति (55 लीटर प्रति व्यक्ति)
1	2	3	5	6
35	म्योरपुर	नेमना	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
36	म्योरपुर	अंजानी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
37	बभनी	अरझट	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
38	बभनी	असनहर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
39	बभनी	असनडीह	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
40	बभनी	टेकुआरी	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
41	म्योरपुर	गम्भीरपुर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
42	म्योरपुर	गाबिन्दपुर	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
43	म्योरपुर	लौबन्द	झीलो बीजपुर ग्राम समूह पेयजल योजना	हाँ
44	चोपन	कचनरवा	हर्रा ग्राम समूह पेयजल योजना	हाँ
45	चोपन	कुड़वा	हर्रा ग्राम समूह पेयजल योजना	हाँ
46	चोपन	मोइद्दीनपुर	हर्रा ग्राम समूह पेयजल योजना	हाँ
47	चोपन	औरडांड	हर्रा ग्राम समूह पेयजल योजना	हाँ
48	चोपन	पीपरखाड़	हर्रा ग्राम समूह पेयजल योजना	हाँ
49	चोपन	नरहटी	हर्रा ग्राम समूह पेयजल योजना	हाँ
50	म्योरपुर	बेलवादह	परासी बेलवादह ग्राम समूह पेयजल योजना	हाँ
51	म्योरपुर	परतलिया	परासी बेलवादह ग्राम समूह पेयजल योजना	हाँ
52	म्योरपुर	मकरा	परासी बेलवादह ग्राम समूह पेयजल योजना	हाँ
53	म्योरपुर	मकरा खास	परासी बेलवादह ग्राम समूह पेयजल योजना	हाँ
54	म्योरपुर	सेन्दुर जरहा	परासी बेलवादह ग्राम समूह पेयजल योजना	हाँ


 अधिशासी अभियन्ता

कार्यालय अधिशासी अभियन्ता, खण्ड कार्यालय, उ०प्र० जल निगम (ग्रामीण), सोनभद्र।

जनपद सोनभद्र में फ्लोराइड प्रभावित ग्राम, जिनमें 50-70 प्रतिशत जलापूर्ति की जा रही है। शेष घरों हेतु पाइप लाइन टेस्टिंग का कार्य प्रगति पर है।

Sl. NO.	Block Name	Village Name	Name of scheme	टिप्पणी
1	2	3	5	6
1	बभनी	बभनी	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
2	बभनी	बचरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
3	बभनी	मुनगाडीह	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
4	बभनी	डूमरहर	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
5	म्योरपुर	काचन	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
6	म्योरपुर	मनरू टोला	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
7	म्योरपुर	किरबिल	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
8	म्योरपुर	पिण्डारी	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
9	म्योरपुर	सिरसोती	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
10	म्योरपुर	नधिरा	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।
11	म्योरपुर	आरंगपानी	झीलो बीजपुर ग्राम समूह पेयजल योजना	आंशिक जलापूर्ति हो रही है।


अधिशासी अभियन्ता

Sl. NO.	Block Name	Village Name	Name of scheme	टिप्पणी
1	2	3	5	6
34	दुद्धी	मेदनीखार	अमवार ग्राम समूह पेयजल योजना	पाइप लाइन टेस्टिंग का कार्य प्रगति पर है।
35	दुद्धी	चक फूलवार	अमवार ग्राम समूह पेयजल योजना	पाइप लाइन टेस्टिंग का कार्य प्रगति पर है।
36	दुद्धी	धरती डोलवा	अमवार ग्राम समूह पेयजल योजना	पाइप लाइन टेस्टिंग का कार्य प्रगति पर है।
37	चोपन	पड़रछ	पड़रछ ग्राम समूह पेयजल योजना	आंशिक रूप से जलापूर्ति की जा रही है। अवशेष घरों में जलापूर्ति हेतु पाइप लाइन विस्तार की कार्यवाही प्रक्रियाधीन है।
38	चोपन	बागेसोती	हरा कदरा ग्राम समूह पेयजल योजना	पाइप लाइन टेस्टिंग का कार्य प्रगति पर है।


 अधिशासी अभियन्ता



EXECUTIVE ENGINEER, DIVISION OFFICE, U.P. JAL NIGAM (RURAL), SONEBHADRA.
DISTRICT LEVEL WATER TESTING ANALYSIS LABORATORY, SONEBHADRA.



Date of Sample Collection-28.08.2025

Date of Sample Received-29.08.2025

Date of Sample Testing-02.09.2025 - 08.09.2025

Ref. Method of Analysis						District Lab Lab											State Lab.					
						IS : 3025(Part-10): 2023 nephelometric method	IS : 3025(Part-11): 2023 electrometric method	IS : 3025(Part-16): 2023 gravimetric method	IS : 3025(Part-23) 2023 Potentiometric and indicator method	IS : 3025(Part-32): 2019 Argentometric Method	APHA 23rd Edition-4500-F method C (Electrode Method) 2017	APHA 4500-NO3-Method D (U-V SCREENING METHOD)	APHA 23rd Edition- 4500-So4 method E (Turbidimetric Method) 2023	IS : 3025(Part-40) 2023 EDTA titrimetric method	IS : 3025(Part-46) 2023 Calculation method	IS : 3025(Part-21) 2019 EDTA method	IS : 3025 (part 14) 2023	-	-	-	-	-
Unit						NTU	-	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	mg/l or ppm	-	mg/l	mg/l	mg/l	mg/l	mg/l
Acceptable limited - IS 10500 : 2012						1	6.5	500	200	250	1ppm	45	200	75	200	200	-	1	0.01	0.001	0.01	5
Permissible Limit in the absence of alternate source - IS 10500 : 2012						5	8.5	2000	600	1000	1.5ppm	No relaxation	400	200	100	600	-	No relaxation	No relaxation	No relaxation	No relaxation	15
Parameter tested						Turbidity	pH	TDS	Alkalinity	Chloride	Fluoride	Nitrate	Sulphate	Calcium	Magnesium	Hardness	Conductivity	Iron	Lead	Mercury	Total Arsenic	Zinc
S.No	Block	Panchayat	Village	Location	Sample ID																	
1	Myorpur	Kota	Kota	Green Hot Colony	143188	95.370	7.560	524.000	290.000	17.250	0.300	1.230	10.330	86.000	32.990	350.000	624.330	0.004	0.000	0.000	0.000	0.000
2	Myorpur	Kota	Kota	Old Kota Basti	143189	3.740	7.760	450.000	215.000	17.250	0.140	2.000	12.000	76.000	29.250	310.000	827.670	0.750	0.000	0.000	0.000	0.205
3	Myorpur	Kota	Kota	Kota	143190	57.800	7.860	518.000	240.000	24.640	0.200	1.200	18.000	88.000	32.910	355.000	914.670	0.019	0.000	0.000	0.000	0.004
4	Myorpur	Kota	Kota	Hanuman Mandir	143186	44.830	7.840	340.000	180.000	12.320	0.100	1.200	4.000	12.000	24.320	180.000	198.670	0.132	0.000	0.000	0.000	0.012
5	Myorpur	Chilkadand	Chilkadand	Near Chandoli	WSH 10190	10.740	10.156	471.000	94.645	147.186	0.211	0.349	52.071	33.600	71.188	376.368	1254.000	0.000	0.000	0.000	0.000	0.000
6	Myorpur	Chilkadand	Chilkadand	Premnagar	143183	3.370	6.910	160.000	40.000	9.860	0.110	1.100	4.000	24.000	13.400	115.000	1240.000	0.660	0.002	0.000	0.001	0.075
7	Myorpur	Chilkadand	Chilkadand	Shivaji Nagar Chilkatand	143184	24.730	8.230	590.000	410.000	78.840	1.400	6.100	27.670	16.000	30.440	215.000	626.130	0.003	0.000	0.000	0.000	0.006
8	Myorpur	Chilkadand	Chilkadand	Ambedakar Nagar	143199	2.890	7.820	92.000	25.000	7.390	0.100	1.130	2.000	16.000	6.090	65.000	169.100	0.014	0.000	0.000	0.000	0.007

Asha Singh
(Asha Singh)
Lab Assistant

Raj
(Rajat Kumar Maurya)
Microbiologist

AS
(Arun Singh)
Executive Engineer



क्षेत्रीय कार्यालय,
REGIONAL OFFICE,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
U.P. POLLUTION CONTROL BOARD
सोनभद्र
SONBHADRA



संदर्भ संख्या:-

Ref.No.: G 1329/O.A. NO. 240/2024/2025

दिनांक:-

Date: 29.11.2025

सेवा में,

जिलाधिकारी महोदय,
सोनभद्र।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नंबर-240/2024 (आई०ए० नं०-596/2025 एवं आई०ए० नं०-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-09.09.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओरिजिनल एप्लीकेशन नं०-240/2024 (आई०ए० नं०-596/2025 एवं आई०ए० नं०-437/2024) सिंगरौली प्रदूषण मुक्ति वाहिनी बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक-09.09.2025 का संदर्भ ग्रहण करना चाहेंगे। तत्क्रम में गठित समिति द्वारा बलिया ज़ेन व आस-पास के क्षेत्र का अद्यतन सर्वेक्षण दिनांक-26.11.2025 को किया गया। सर्वेक्षण आख्या पत्र के साथ संलग्न कर अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- यथोपरि।

भवदीय,

[Handwritten Signature]
29/11/2025
for क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

CENTRAL LABORATORY,UPPCB,LUCKNOW

ANALYTICAL REPORT OF SAMPLES OF SONEBHADRA (Balía Drain)

Date of sample collection: 27.08.25

Date of sample received: 29.08.25

S. No.	Code	LIMS ID	Sampling Location	Parameters								
				pH	Turbidity (NTU)	Conductivity ($\mu\text{S}/\text{cm}$)	Color	DO (mg/l)	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)
1	w/1152	33529750	Balia drain after confluence point of Jayant	7.49	80.2	741.4	60	4.28	12.1	68.0	56	452
2	w/1153	33529854	Balia drain near balía drain bridge Dudhichua	7.52	42.6	621.9	40	4.79	8.3	37.6	48	378
3	w/1154	33529960	Ballía nala after meeting of Ambedkar nagar drain	7.42	56.1	612.7	40	4.50	7.8	42.0	52	370
4	w/1155	33530150	Balia nala near Telgav bridge (Before meeting)	7.76	38.7	245.7	40	Nil	12.9	28.4	48	162
5	w/1156	33529444	Drain Ambedkar nagar colony sewage near Sitaji nagar	7.28	46.8	579.2	40	1.29	9.9	24.4	36	362
Standards					5.5 to 9.0	-			-	30	250	100

Date of sample collection:27.08.25

Date of sample received: 29.08.25

S. No.	Code	LIMS ID	Location	Parameters									
				T.Hardness(mg/l)	Calcium Hardness (mg/l)	Magnesium Hardness (mg/l)	Chloride (mg/l)	T.Coli (MPN/100ml)	F.Coli (MPN/100ml)	Fluoride (mg/l)	Sulphate (mg/l)	Phosphate-phosphorous (mg/l)	Nitrate (mg/l)
1	w/1152	33529750	Balia drain after confluence point of Jayant	488.4	208.4	280.0	22	3900000	1700000	0.34	60.4	0.088	0.81
2	w/1153	33529854	Balia drain near balia drain bridge Dudhichua	356.8	207.6	149.2	17	5400000	2400000	0.288	45.0	0.068	0.72
3	w/1154	33529960	Balia nala after meeting of Ambedkar nagar drain	361.6	226.8	134.8	16	2100000	1300000	0.26	42.6	0.072	0.74
4	w/1155	33530150	Balia nala nearTelgav bridge(Before meeting)	230.0	128.8	101.2	12	1700000	1100000	0.16	38.8	0.044	0.42
5	w/1156	33529444	Drain Ambedkar nagar colony sewage near Sitaji nagar	338.0	184.4	153.6	25	330000	170000	0.248	58.6	0.120	0.64
Standards				-	-	-	-	-	-	2.0		5.0	-

CENTRAL LABORATORY, UPPCB, LUCKNOW
ANALYTICAL REPORT OF SAMPLES OF SONEBHADRA (INDUSTRIAL)

Date of sample collection: 27.08.25

Date of sample received: 29.08.25

S. No.	LIMS ID	Sampling Location	Parameters					
			pH	TSS (mg/l)	TDS (mg/l)	TS(mg/l)	BOD(mg/l)	COD(mg/l)
1	33521290	NCL Dudhichua Project, (Outlet of ETP)	7.05	26.0	368.0	394.0	3.2	15.2
2	33522785	M/s NTPC Singauli Super Thermal Power Station, Shaktinagar, (Outlet of ETP)	7.63	52.0	284.0	336.0	26.0	48.0
3	3352604	M/s NTPC Singauli Super Thermal Power Station, Shaktinagar (Outlet of STP)	7.53	18.0	352.0	370.0	5.0	28.0
		Standards	5.5 to 9.0	100	-	-	30	250

प्रेषक,

मुख्य चिकित्साधिकारी
सोनभद्र।

सेवा में,

महानिदेशक,
चिकित्सा एवं स्वास्थ्य सेवायें
उत्तर प्रदेश, लखनऊ।

पत्रांक- मु0चि0अ0/एन0जी0टी0/हेल्थ चेकअप कैम्प/2025-26/5767 दिनांक: 21 नवम्बर 2025
विषय- मा0 राष्ट्रिय हरित अधिकरण नई दिल्ली में विचाराधीन Original Application No. -240/2024 (IA No. 437/2024) Singrauli Pradooshan Mukti Vahini & Ors. Appicats(S) Versus Union of India & Ors. में मा0 अधिककरण द्वारा पारित आदेश दिनांक 08.07.2025 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक महोदय के पत्रांक- रा0स्वा0सं0/5/एन0जी0टी0/हेल्थ कैम्प/2025-26/3980 दिनांक 14.08.2025 के सम्बन्ध में सादर अवगत कराना है कि प्रभावित क्षेत्र के जन मानस में वायु प्रदूषण एवं जल में फ्लोराइड, आयरन, नाइट्रेट की मानक से अधिक मात्रा से होने वाले दुष्प्रभावों हेतु नियमित हेल्थ चेकअप कैम्प के आयोजन हेतु प्राप्त निर्देश के अनुपालन जनपद में विभिन्न स्थानों पर एन0जी0टी0 हेल्थ कैम्पो का आयोजन किया गया है। जिसकी रिपोर्ट पत्र के साथ संलग्न कर आपके अवलोकनार्थ हेतु प्रेषित की जा रही हैं।

महोदय की सेवा में सादर सूचनार्थ प्रेषित।


मुख्य चिकित्साधिकारी
सोनभद्र।

पत्रांक- मु0चि0अ0/एन0जी0टी0/हेल्थ चेकअप कैम्प/2025-26/

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. अपर निदेशक, चिकित्सा स्वास्थ्य एवं परिवार कल्याण, विन्ध्याचल मण्डल मीरजापुर।


मुख्य चिकित्साधिकारी
सोनभद्र।

एन0जी0टी0 हेल्थ कैम्प रिपोर्ट

क्र0स0	दिनांक	हेल्थचेकअप कैम्प स्थान	कैम्प में देखे गये रोगी	कैम्प में श्वास सम्बन्धित चिन्हित रोगियों का विवरण			फ्लोराइड से ग्रसित रोगियों का विवरण			रिफर किये गये रोगियों का विवरण (चिकित्सालय का नाम सहित)	अन्य विवरण
				संख्या	उपचारित	रेफर	संख्या	उपचारित	रेफर		
1	18-08-2025	बीजपुर पुर्नवास	72	12	4	8	12	11	1	सी0एच0सी0 म्योरपुर	
2	20-08-2025	खजूरा	68	9	2	7	9	9	0		
3	22-08-2025	बेलहत्थी	74	8	3	5	18	18	0		
4	23-08-2025	जगशीला	88	30	8	22	26	24	2	सी0एच0सी0 म्योरपुर	
5	28-08-2025	खन्ता	35	0	0	0	0	0	0		
6	03-09-2025	प्रा0 वि0 खाडपाथर मुर्धवा	79	4	4	0	15	15	0		
7	04-09-2025	रोहिनवादामर मधुरी	72	5	5	2	60	60	0		
8	06-09-2025	कोडरा	125	6	6	0	0	0	0		
9	08-09-2025	नेरुड्यादामर	110	15	15	3	90	90	0		
10	10-09-2025	रजनीटोला	45	0	0	0	3	3	0		
11	12-09-2025	पंचायत भवन डोडहर	76	18	18	0	6	6	0		
12	15-09-2025	कुडवा व गुाबरदहा	158	18	18	5	110	110	0		
13	16-09-2025	पाटी (पी0एच0सी0 कुँवारी)	45	0	0	0	5	5	0		
14	19-09-2025	सेन्दुर मकरा (पी0एच0सी0 कुँवारी)	57	0	0	0	0	0	0		
15	23-09-2025	यू0पी0एस0 कुबरी (संयुक्त चिकित्सालय अनपरा)	241	10	10	0	6	6	0		
16	29-09-2025	संयुक्त चिकित्सालय अनपरा	155	13	13	0	4	4	0		

17	29-09-2025	पहडवाकोदवारी व पटेल नगर	145	0	0	0	112	112	0		
18	03-10-2025	प्रथामिक विद्यालय घरसडी	83	30	30	0	0	0	0		
19	10-10-2025	पंचायत भवन शक्तिनगर	85	15	15	0	0	0	0		
20	14-10-2025	उच्च प्राथमिक विद्यालय योगेन्द्रा	116	179	133	46	8	8	0		
21	17-11-2025	मनबसा	53	1	1	0	27	25	0	जिला संयुक्त शिक्षित्सालय लोडी	
22	17-11-2025	नई बस्ती	63	5	5	0	50	50	0		
23	18-11-2025	करमडाड	55	1	1	0	11	11	0		
24	19.11.2025	कुदरी	30	0	0	0	18	18	0		
25	20-11-2025	पटेलनगर	76	3	3	0	64	64	0		
योग			2206	382	294	98	654	649	3		

NGT CAMP PHOTOS



खन्ता, ब्लॉक-म्योरपुर, दिनांक-28.08.2025



मुर्धवा, ब्लॉक- म्योरपुर, दिनांक 03.09.2025



कोडरा, ब्लॉक-म्योरपुर, दिनांक-06.09.2025



योगेन्द्रा अनपरा, ब्लाक, म्योरपुर दिनांक: 14.10.2025



नई बस्ती, ब्लाक-चोपन, दिनांक 17.11.2025



कमरडाड, ब्लाक- दुद्धी, दिनांक-18.11.2025



कुदरी, ब्लाक- म्योरपुर, दिनांक- 19.11.2025



पटेल नगर, ब्लाक-चोपन, दिनांक-20.11.2025



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD



Ref. No.: H34575/UPPCB/CL/498/Peer Review/2024-25

Date: 13/11/25

To,

1. Sh. Kamal Kumar, Scientist - 'E',
Regional Directorate, Central Pollution Control
Board, Lucknow,
Uttar Pradesh- 226010.
2. Prof S.P. Shukla, Director,
Rajkiya Engineering College, Banda,
Atarra, Uttar Pradesh- 210201.
3. Dr B. Sreekanth,
Senior Scientist,
CSIR- Indian Institute of Toxicology Research,
Lucknow, Uttar Pradesh-226001.
4. Shri Anand Kumar Anand,
Environmental Engineer, Incharge C-1,
Uttar Pradesh Pollution Control Board,
Lucknow, Uttar Pradesh-226010.

Subject: Submission of final reports of 'Comprehensive Source Apportionment, Emission Inventory and Carrying Capacity' for Anpara, Gajraula and Raebareli by IIT- Kanpur for review and acceptance.

Sir,

In reference to the subject, it is to inform you that the soft copy of the reports of 'Comprehensive Source Apportionment, Emission Inventory and Carrying Capacity' for Anpara, Gajraula and Raebareli conducted by IIT- Kanpur have been submitted to UPPCB through e-mail.

In this regard, it is requested to the peer review committee members to provide their views and suggestions/ comments on the said reports to UPPCB so that aforesaid suggestions may be included in the final report.

Enclosure-As above.

Sincerely yours
Digitally signed by
IMRAN AHMAD KHAN

In-Charge, Central Laboratory
Date: 13-11-2025
14:26:03

Copy to: Member Secretary, Uttar Pradesh Pollution Control Board for information, please.

In-Charge, Central Laboratory

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,
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